

- Note :— 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 18th July, 2016

DIVISION BENCHES

- | | |
|--|---|
| 1. Hon'ble The Acting Chief Justice & Hon'ble Justice Smt. Anjana Mishra | I. CWJC - Relating to PIL
(a). CWJC- Relating to Validity of Acts, Rules & Regulations etc.
(b). CWJC- Relating to State excise, Central Taxation etc.
(c). CWJC - Relating to Judicial Service
(d). LPA (2016)
(e). Original Criminal Misc.(D.B.)
(f). Civil Review (D.B.)—Orders, Admission & Hearing
II.Cr. Appeal (D.B.)— Orders & Admission
III.Cr. Appeal (D.B.)— Urgent and Assigned matters—Hearing
IV. Any other civil matters not assigned to any other D.B.
V.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act — Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice Hemant Gupta & Hon'ble Mr. Justice Ahsanuddin Amanullah | I.LPA (2014 & 2015) — Orders , Admission & Hearing
II.CWJC—CAT Matters(2014 to 2016)—Orders, Admission & Hearing
III. CWJC (State Taxation Matters) / M. A. (Taxation)—Orders , Admission & Hearing |
| 3. Hon'ble Mr. Justice Navaniti Prasad Singh & Hon'ble Justice Smt. Nilu Agarawal | I.LPA (upto 2013) — Orders , Admission & Hearing
II. CWJC— CAT Matters (upto 2013)— Orders, Admission & Hearing.
III. Cr. W. J. C. — Habeas corpus (D.B.) -B.C.C. Act— Orders, Admission & Hearing.
IV. M.A. (Family Court Matters) Orders, Admission & Hearing
VI. MJC (D.B.) — Orders , Admission & Hearing
VI. Specially Assigned Matters |
| 4. Hon'ble Mr. Justice Samarendra Pratap Singh & Hon'ble Mr. Justice Rajendra Kumar Mishra | I. Criminal Appeals (D.B.) (Custody matters)- Orders, Orders on Petitions & Hearing
II. Cr. Appeal (D.B.) (Old Matters) — Hearing
III. Death Reference- Hearing |

CIVIL & CRIMINAL SINGLE BENCHES

- | | |
|--|---|
| 1. Hon'ble The Acting Chief Justice
(Monday & Thursday or any other day fixed) | At 3.30 P.M. — Cr. WJC - (2016) |
| Hon'ble The Acting Chief Justice
(1st & 3rd Tuesday of every month
or any other day fixed) | At 3.30 P.M. — Request Case - (2016) |
| 2. Hon'ble Mr. Justice Ramesh Kumar Datta | I. CWJC — Group —IV —Orders, Admission & Hearing (2015 -2016)
II. Specially Assigned Matters |

3. Hon'ble Mr. Justice Ajay Kumar Tripathi
- Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2014 to 2016)
Group -II — Education Matters, other service matters — Orders , Admission & Hearing (From 2013)
Specially Assigned Matters
4. Hon'ble Mr. Justice Kishore K. Mandal
- I.Group — V I. (other un categorized Misc. matters,) — Orders , Admission & Hearing
II. Election Petitions
III.Specially Assigned Matters
IV. CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad - Orders, Admission & Hearing
5. Hon'ble Mr. Justice Dr. Ravi Ranjan
- I. Group — V - Religioust Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act
E.C. Act, Stamp Act , Arbitration , Foreigners Act — Orders, Admission & Hearing
II. CWJC —Group- V- I. Gram panchayat Matters, PRDA, Indira Vikas — Orders, Admission & Hearing
IIICWJC—Group—II(Equal pay forequal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (Up to 2010)
VI. Election matters Relating to Cooperative matters,Gram panchayat Zila Parishad, Municipal Corporation & University,
V.Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing
VI. Specially Assigned Matters
6. Hon'ble Mr. Justice Jyoti Saran
- I. CWJC- Group — II — (Compulsory retirement ,Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders , Admission & Hearing
II. Specially Assigned Matters
7. Hon'ble Mr. Justice Rakesh Kumar
- 1st half — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2011 & 2012)
Group -II — Education Matters, other service matters — Orders , Admission & Hearing (Up to 2012)
2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone , B.B.C. Act.), Electricity Act, Freedom fighter , Citizenship, Pollution — Orders, Admission & Hearing
II.Specially Assigned Matters
III. Jawahar Rojgar / Notified Area, S.F.C — Orders, Admission & Hearing

8. Hon'ble Mr. Justice Birendra Prasad Verma
- I. CWJC —Group — III —Orders , Admission & Hearing
 - II. Testamentary cases / Suits — Orders, Admission & Hearing (on Friday 2nd half) — At 2.15 P.M.
 - III. Company Petition & Company application— Orders, Admission & Hearing — (Thursday) –At 2.15 P.M.
 - IV. Specially Assigned Matters
9. Hon'ble Mr. Justice Dinesh Kumar Singh
- 1st half— I. Criminal Misc. Matters under Section 438 Cr. P.C. (2016) (Fresh Cases)
 - II. Criminal Misc. Matters under Section 438 & 439 Cr. P.C.— NDPS Act and 498-A IPC
 - 3.30 P.M.— Criminal Misc. Matters under Section 482 Cr. P.C. (2016)
10. Hon'ble Mr. Justice Mungeshwar Sahoo
- I. F. A. — Order and Hearing (Up to 1989)
 - II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) (2015 & 2016) & Civil Misc. cases arising for civil court —Orders, Admission & Hearing.(2016)
 - III. Specially Assigned Matters
11. Hon'ble Mr. Justice Hemant Kumar Srivastava
- Criminal Misc. Matters under Section 439 Cr. P.C. (2016)
12. Hon'ble Mr. Justice V. Nath
- I. Second Appeals — Order , Admission & Hearing
 - Civil Revision —Orders, Admission & Hearing.
 - II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.(2014)
13. Hon'ble Mr. Justice Shivaji Pandey
- CWJC — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2013)
& Specially Assigned Matters
14. Hon'ble Mr. Justice Ashwani Kumar Singh
- 1st half - I. Criminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders, Admission & Hearing
 - II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing.
 - III Cr. Appeal (S.J.)— Hearing (2015), Urgent and Specially Assigned matters
 - IV. Criminal Misc. Matters under Section 482 Cr. P.C. (2015 & 2016) — Orders, Admission & Hearing
 - V. Cr. WJC (S.J.) — Orders , Admission & Hearing
 - 2nd half - I. Criminal Misc. Matters under Section 482 Cr. P.C. (Upto 2016) - Orders , Admission & Hearing
 - II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing.
 - III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders , Admission & Hearing
 - IV. Specially Assigned Matters
15. Hon'ble Mr. Justice Vikash Jain
- I. CWJC — Group —IV —Orders, Admission & Hearing (upto 2012 to 2014)
 - II. Matters arising from DRT — Orders, Admission & Hearing
 - III. Request Cases (Upto 2015)- Orders, Admission & Hearing
 - IV. Specially Assigned Matters

16. Hon'ble Mr. Justice Aditya Kumar Trivedi I. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.(upto 2013)
II. MJC.— Orders, Admission & Hearing.
III. Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.
IV. Specially Assigned Matters
17. Hon'ble Mr. Justice Chakradhari Sharan Singh I. Criminal Misc. Matters under Section 438 Cr. P.C.
II. Specially Assigned Matters
III. CWJC- Retirement benefit (State Govt. Services) — Orders, Admission & Hearing
IV. CWJC — Retirement benefit (Body Corporate / Municipal Corporation Services etc.)— Orders, Admission & Hearing
V.—CWJC —Retirement benefit (University and others.— Orders, Admission & Hearing
18. Hon'ble Mr. Justice Prabhat Kumar Jha Criminal Misc. Matters under Section 438 Cr. P.C.
19. Hon'ble Mr. Justice Jitendra Mohan Sharma I. F.A.— Orders & Hearing (From 1990)
II. Specially Assigned Matters
III. Miscellaneous Appeals — Orders, Admission & Hearing.
20. Hon'ble Justice Smt. Anjana Mishra- (Monday & Thursday or any other day fixed and 1st & 3rd Tuesday of every month) At 3.30 P.M. Criminal Misc. Matters under Section 438 Cr. P.C.
21. Hon'ble Mr. Justice Sudhir Singh Criminal Misc. Matters under Section 439 Cr. P.C.

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.